

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
INDO ALUSYS INDUSTRIES LIMITED OPERATING IN
MANUFACTURERS OF ALUMINIUM EXTRUDED PRODUCTS**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	INDO ALUSYS INDUSTRIES LIMITED PAN- AAACM5489L U74999DL1979PLC009937
2.	Address of the registered office	B-292, OFFICE NO. 303, Chandra Kanta Complex New Ashok Nagar, New Delhi, Delhi, Delhi, India, 110096.
3.	URL of website	http://www.indoalusys.com/about.html
4.	Details of place where majority of fixed assets are located	All plant and machinery-at the site of Job work contract with L&T at Chhatarpur near Asola Wild Life Sanctuary
5.	Installed capacity of main products/services	Only Job work contract with L&T Chhatarpur near Asola Wild Life Sanctuary for fixing Aluminium Doors and Windows in buildings under construction.
6.	Quantity and value of main products/services sold in last financial year.	Corporate debtor has achieved turnover of Rs. 3.74 Crore during FY 2023-24.



7.	Number of employees/ workmen	Corporate debtor has 3 employees and 1 Supervisor at the site as per information provided by suspended director of the Company (CD).
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending e-mail to RP on email id - cirp.indoalusys@gmail.com.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending e-mail to RP on email id - cirp.indoalusys@gmail.com.
10.	Last date for receipt of expression of interest	05-08-2024
11.	Date of issue of provisional list of prospective resolution applicants	15-08-2024
12.	Last date for submission of objections to provisional list	20-08-2024
13.	Date of issue of final list of prospective resolution applicants	30-08-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04-09-2024
15.	Last date for submission of resolution plans	04-10-2024
16.	Process email id to submit EOI	cirp.indoalusys@gmail.com

Human





Satish Kumar Chugh
Resolution Professional

Indo Alusys Industries Limited

IP Registration No - IBBI/PA-003/IP-N00270/2020-2021/13196

Communication Email Id – cirp.indoalusys@gmail.com

Registered Address- 111-B, Pocket-F, Mayur Vihar Phase-II, East,

National Capital Territory of Delhi -110091

Office Address:116A, Pocket-F, Mayur Vihar Phase-II, Delhi-110091.

AFA valid till: 20-09-2024

Date: 16-07-2024

Place: Delhi